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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
IA 122/17 in	TP 90/16	For filing	397/398	Syed Peer Jawad Ahmed Vs. United	
CP 130/16		objections Sustainable Develop- ment Pvt. Ltd. & 7			
		7		Ors.	

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SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER RE	EPRESENTATION TO WHOM	SIGNATURE
1. 1	trun sei kumar for keystone Partners 9886720984	Lespondents Nos.1 & 2	Van Lika
2)	Manik B.T	Respondent no. 8	Blanik.
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(HAMMUEABT AND)

PETITIONER

P. T.O

Counsel for petitioner is present. M/s. Keystone Partners, Advocates, have filed vakalat for R-4 and 5. Counsel for R-8 is present. IA No.122/2017 is taken up today. Counsel for petitioner informed the Tribunal that the petitioner has no objection for deleting the name of R-8. Therefore, IA No.122/2017 is allowed vide separate orders. The name of R-8 is deleted from the array of respondents. The petitioner to carry out amendment and to file amended copy.

Further, the petitioner to file proof about service of notices on R-3,6 and 7 and for filing objections by the respondents, list it on 24.11.2017.

MEMBER (J)

MEMBER (T)